

ITEM NO.802

COURT NO.2  
(HEARING THROUGH VIDEO CONFERENCING)

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA Nos.100896/2021 & 100897/2021 in Criminal Appeal No.1676/2011

MAHBOOB & ORS.

Appellant(s)

VERSUS

STATE OF U.P. (NOW UTTARAKHAND) & ANR.

Respondent(s)

Date : 25-08-2021 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s) Mr. S. S. Nehra, AOR  
(Mentioned By)

For Respondent(s) Mr. Jatinder Kumar Bhatia, AOR

Mr. Sanjay Kumar Dubey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the appeal itself on 28.09.2021.

(MUKESH NASA)  
COURT MASTER

(VIRENDER SINGH)  
BRANCH OFFICER